

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4763
ANSWERED ON:07.08.2009
FUNDING PATTERN UNDER SJSRY
Kodikunnil Shri Suresh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government proposes to amend the funding pattern under the Swarna Jayanti Shahari Rozgar Yojana (SJSRY);
- (b) if so, the details thereof indicating the percentage of the expenditure to be borne by the Centre and the State; and
- (c) the time by which this new funding pattern is likely to be implemented?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a)&(b): Under the revamped Swarna Jayanti Shahari Rozgar Yojana (SJSRY) the funding pattern for 11 Special Category States viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Jammu & Kashmir, Himachal Pradesh and Uttarakhand has been revised to be shared in the proportion of 90:10 between the Centre and States. For the rest of the States/Union Territories, funding is to be shared between the Centre and the States in the ratio of 75:25. However, for the Union Territories of Andaman & Nicobar Islands, Chandigarh, Daman & Diu and Dadra & Nagar Haveli, the entire funding (100%) is met by the Centre.

(c): The revised guidelines of SJSRY have come into effect from 1st April, 2009.